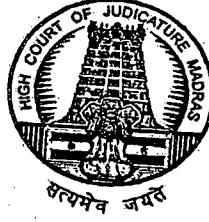


R.O.C.No.34009-A/2019-B2



DISTRICT JUDGE,  
TRANSFER & POSTING

NOTIFICATION No. 60 / 2019

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, have issued orders for the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 in 16 Districts viz., Dindigul, Ramanathapuram, Srivilliputhur in Virudhunagar District, Pudukkottai, Kancheepuram @ Chengalpattu, Perambalur, Theni, Tiruppur, Tiruvannamalai, Vellore, Tiruvarur, Thoothukudi, Kanniyakumari, Coimbatore, Cuddalore and Namakkal :

Tmt. M.Sumathi Sai Priya, Additional District Judge, Srivilliputhur, is transferred and posted as Sessions Judge, Special Court for trial of cases registered under SC/ST (POA) Act, Srivilliputhur in Virudhunagar District, in the newly sanctioned Court.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 23.04.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**

*C.K.*